

STATEMENT REGARDING ORDINANCES**Proclamation of the Epidemic Diseases (Amendment) Ordinance, 2020**

THE MINISTER OF HEALTH AND FAMILY WELFARE; THE MINISTER OF SCIENCE AND TECHNOLOGY; AND THE MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): Sir, I lay on the Table, a statement (in English and Hindi) explaining the circumstances which had necessitated immediate legislation by the Epidemic Diseases (Amendment) Ordinance, 2020.

Proclamation of the Salaries and Allowances of Ministers (Amendment) Ordinance, 2020

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं मंत्रियों के सम्बलमों और भत्तों से संबंधित (संशोधन) अध्यादेश, 2020 द्वारा तत्काल विधान बनाए जाने की आवश्यकता की परिस्थितियों का वर्णन करने वाला एक विवरण (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

Proclamation of the Homoeopathy Central Council (Amendment) Ordinance, 2020

DR. HARSH VARDHAN: Sir, on behalf of Shri Shripad Yesso Naik, I lay on the Table, a statement (in English and Hindi) explaining the circumstances which had necessitated immediate legislation by the Homoeopathy Central Council (Amendment) Ordinance, 2020.

Proclamation of the Indian Medicine Central Council (Amendment) Ordinance, 2020

DR. HARSH VARDHAN: Sir, on behalf of Shri Shripad Yesso Naik, I lay on the Table, a statement (in English and Hindi) explaining the circumstances which had necessitated immediate legislation by the Indian Medicine Central Council (Amendment) Ordinance, 2020.

SUPPLEMENTARY DEMANDS FOR GRANTS, 2020-21

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants, 2020-21.